(6)

MA 2952/97
OA 1880/93

23.3.99

Hon. Mr Justice Neelam Sanjiva Reddy VC
Hon Mr G. Ramakrishnan, AM

None for the applicant. Sri A. Sthelekar for the respondents.

Applicant has filed MA 2952/97 for permission to withdraw the ~~case~~ OA with liberty to file fresh petition, if advised. Basis on the statement made in the ~~petition~~ MA and submission of the learned counsel for the respondents, The petitioner is permitted to withdraw the OA. Accordingly the OA is dismissed as withdrawn. Petitioner is at liberty to file fresh application as per law.

AM

VC